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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ BAIL APPLN. 398/2022

SHRI NAR SINGH SHAH ..... Petitioner

Through: Mr. Ashwin V. Singh, Advocate.

versus

STATE ..... Respondent

Through: Mr. Laksh Khanna, APP for State

along with SI Anuj Chhikara.

Mr.Mayank Kshirsagar, Advocate for

Complainant.

**CORAM:** 

HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

<u>ORDER</u>

% 08.08.2022

CRL.M.A. 15607/2022

Hon'ble Judge is not holding court today.

Re-notify on 24.08.2022.

**BY ORDER** 

(COURT MASTER)

**AUGUST 8, 2022/R**